### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1259

#### TO BE ANSWERED ON THE 27<sup>TH</sup> JULY, 2021/ SRAVANA 5, 1943 (SAKA)

#### **EXTORTION AND KIDNAPPING BY NAXALISTS**

1259. SHRI ARUN SAO: SHRI VIJAY BAGHEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received any information regarding the casses of extortion and kidnapping by naxals in naxal affected areas, if so, the details thereof;

(b) the money extorted and the number of persons kidnapped by the naxals in each State including Chattisgarh State during the last three years;

(c) whether any information has been received about the damage made to properties/infrastructure in these areas, if so, the details of such incidents came into light, quantum of damage made and quilty persons arrested during the said period; and

(d) the corrective measures being taken by the Government to check such incidents?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): As per Seventh Schedule of the Constitution of India, 'Police' and 'Public Order' are State Subjects and as such the primary responsibility of maintenance of law and order lies in the domain of State Governments concerned. However, the Government of India has been

Supplementing the efforts of states affected by Left Wing Extremism.

Cases related to extortion and damage to property/economic infrastructure are registered, investigated and prosecuted by the State Government concerned.

According to reports, Left Wing Extremist Groups, reportedly resort to extortion from industrialists, businessmen and contractors. The State-wise details of total incidents of kidnapping by LWE and resultant killings during the last three years and in the current year are at Annexure 1. The details of cases of extortion by LWE groups and the number of persons arrested/killed in the cases of abductions and extortions are not centrally maintained.

The State Wise details of damage to economic infrastructure by the Left Wing Extremists during the last three years and in the current year are given at Annexure 2. These include attacks on mobile towers, mining infrastructure, railway properties, Government buildings, schools, roads, bridges etc. The quantum of damage to economic infrastructure and persons arrested in these incidents are not centrally maintained.

The Central Government closely monitors the situation and has a multi pronged strategy towards combating LWE including security related measures, development related interventions and ensuring rights and entitlements of local communities.

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# <u>State-Wise Details Of Total Incidents Of Kidnapping/Abduction For Levy By</u> <u>LWE During The Last Three Years And In The Current Year</u>

State	2018	2019	2020	2021
				<u>(Till 30 June 21)</u>
Bihar	0	4	1	0
Chhattisgarh	1	0	1	0
Jharkhand	6	5	4	2
Odisha	2	0	0	0
Total	9	9	6	2

# State-Wise Details Of Attacks On Economic Targets By LWE Groups During The Last Three Years And In The Current Year

State	2018	2019	2020	2021
				(Till 30 June 21)
Andhra	1	2	0	0
Pradesh				
Bihar	0	1	2	0
Chhattisgarh	40	35	35	18
Jharkhand	4	5	2	4
Madhya	0	0	1	1
Pradesh				
Maharashtra	6	12	5	1
Odisha	6	9	1	0
Telangana	3	0	1	0
Total	60	64	47	24